

C. A. T. Bench, Jaipur

Date of Order	Orders
MA no. 126/2001 is listed for permission to withdraw the OA. 12/4	29.3.2001 Counsel for applicant: SH. U. D. Sharma B/H for Mr. P. V. C. W. A. A. A. Counsel for respondent: SH. K. S. Sharma A. A. A. Adjourned. Counsel for: Counsel for: Put off for 16.5.2001 for admission of hearing. By Order Court Officer
16/4/01 Received P. V. C. W. A. A. A. 16/4/2001 for P. V. C. W. A. A. A. Recent Copy K. S. Sharma 17/4/2001	MA 126/2001 (OA 219/97) MA P. V. C. W. A. A. A. Counsel for applicant. MA K. S. Sharma, Counsel for respondent. MA 126/2001 is listed today for disposal, by which prayer has been made by the learned counsel for the applicant to withdraw the OA. In view of the submissions made before us, we dispose of the OA as withdrawn. MA 126/2001 also stand disposed of accordingly. By Order Court Officer

(N. P. NAWANI)
ADMINISTRATIVE MEMBER

S. K. Agarwal
Member (Judicial)